

(b) No, Sir.

(c) Does not arise.

I.A.C. Route Pattern

1102. { Shrimati Mafida Ahmed:
Shri Khimji:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that changes are proposed to be introduced in the Indian Airlines Corporation route pattern from 1st December, 1959; and

(b) if so, the details thereof?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes Sir. The revised schedule has been announced and brought into force.

(b) The new schedule has been given wide publicity and some of the important changes made are:

(i) Increase in frequencies on the Bombay|Delhi and Bombay|Calcutta Viscount services;

(ii) Reduction in frequencies on the Delhi|Calcutta, Calcutta|Madras, Calcutta|Rangoon, Madras|Colombo, Bombay|Karachi and Delhi|Karachi Viscount services;

(iii) Introduction of the following new services:

Delhi | Gwalior | Bhopal | Indore|
Bombay; Delhi|Panna (non-scheduled).

(iv) Recasting of some of the Dakota services on other routes.

Central Council of Local Self Government

1103. Shri Ram Krishan Gupta: Will the Minister of Health be pleased to state the details of recommendations made and decisions taken at the 5th Session of the Central Council of Local Self Government held at Hyderabad on the 24th October, 1959?

The Minister of Health (Shri Karmarkar): A copy of the Resolutions passed on non-panchayat items

in the fifth meeting of the Central Council of Local Self Government held at Hyderabad on the 22nd October, 1959 is laid on the Table. [See Appendix II, annexure No. 100]. These Resolutions have been brought to the notice of the State Governments as well as the concerned Ministries of the Union Government for necessary action.

Polo Ground, Imphal

1104. Shri L. Achaw Singh: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the polo ground at Imphal within the Imphal Municipality is being maintained by the Manipur Administration; and

(b) if so, whether there is any proposal to allot the polo ground to any sports association or body?

The Minister of Health (Shri Karmarkar): (a) Yes.

(b) There is no such proposal. The polo ground is allotted to sports and other associations as per rules prescribed by the Administration in this behalf.

Per Capita Consumption of Fish, Meat and Poultry

1105. Shri V. P. Nayar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the per capita consumption of fish, meat and poultry products has increased in India since the commencement of the First Five Year Plan;

(b) if so, by how much; and

(c) the calories supplied by these products in the average Indian diet?

The Deputy Minister of Agriculture Shri M. V. Krishnappa: (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha, in due course.